

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-517**  
CP No.-65/2001

**IN THE MATTER OF:**

M/s. Aar Gee Board Pvt. Ltd. & Ors.

**....Applicant**

**SECTION**

U/s 634 CA 1956

**Order delivered on 17.05.2023**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,**  
**HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Girdhar Gopal Gupta

For the Respondent :

**ORDER**

Petitioner in person is present and stated that the settlement are yet to be arrived and his counsel is on his legs before the Hon'ble High Court. In the interest of justice and fair play, the matter is listed on **12.07.2023**.

**S/d-**  
**(DR. BINOD KUMAR SINHA)**  
**MEMBER (T)**

**S/d-**  
**(MAHENDRA KHANDELWAL)**  
**MEMBER (J)**